

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 101/2010

Sub: Miscellaneous petition on account of additional cost incurred owing to revision of scale of pay for Executives from 1.1.2007.

Date of hearing : 29.4.2010.

Coram : Shri S.Jayaraman, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Bihar State Electricity Board, Patna and Others

Parties present : 1. Shri M.G.Ramchandran, Advocate for the
Petitioner
2. Shri U.K.Tyagi, PGCIL
3. Shri M.M.Mondal, PGCIL
4. Shri Rakesh Prasad, PGCIL

Through this application, the petitioner Power Grid Corporation of India Ltd. has prayed to allow to bill and recover the additional O & M cost component due to increase in employee cost with respect of Board level and below Board level executives as an additional component under O & M expense from the respondents as a one time payment from the respondents in proportion to their annual transmission charges for the years 2006-07, 2007-08 and 2008-09.

2. After hearing learned counsel for the applicant, the Commission directed to admit the application and issue notice to the respondents.

3. The applicant was directed to serve copy of the application on the respondents by 7.5.2010, if already not served. The respondents may file their reply by 21.5.2010, with a copy to the applicant. Rejoinder, if any, may be filed by 4.6.2010.

4. The application shall be re-notified on 15.6.2010.

SD/-
(T. Rout)
Joint Chief (Law)